

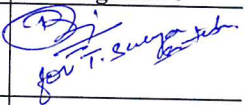
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY- MEMBER
JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 282/9/HDB/2018
NAME OF THE COMPANY	Sew Infrastructure Ltd
NAME OF THE PETITIONER(S)	Kataline Construction Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Sew Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Surya Satish	Advocate	99666 22805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai	Adv.		
K. Jashwanth Rao	Adv.	8008296665	

ORDER

Counsels for both the parties present. They stated that matter has been settled. Respondents are directed to file joint memo of settlement. Time is enlarged at their request. Put up the matter on 09.10.2018.


MEMBER JUDICIAL

AS